

à
SLP(C)... 6312 OF 2001

ITEM No.8

Court No. 2

SECTION IIIA

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal(Civil)...CC 6312/2001

(From the judgement and order dated 29/10/1993 in IT 191/80
of The HIGH COURT OF GUJARAT AT AHMEDABAD)

COMMNR. OF INCOME TAX, AHMEDABAD

Petitioner (s)

VERSUS

SUNIL J. KINARIWALA

Respondent (s)

(With Appln(s). for c/delay in filing SLP)

Date : 21/09/2001 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S.P. BHARUCHA
HON'BLE MR. JUSTICE N. SANTOSH HEGDE
HON'BLE MR. JUSTICE Y.K. SABHARWAL

For Petitioner (s) Mr. Soli J. Sorabjee, A.G.
Mr. K.C.Kaushik, Mr.Pritesh Kapur, Advs.
Mr. B.V. Balaram Das,Adv.

For Respondent (s)

UPON hearing counsel the Court made the following
O R D E R

....L.....I.....T.....T.....T.....T.....T.....J
.SP2

Place before a Bench presided over by Hon'ble Mr.Justice
B.N. Kirpal.

.SP1

(N. Annapurna)
Court Master

(Shelly Sengupta)
Court Master